

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF C.R. 26 – VACANT (I/C) HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 20/07/2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
1	MCOB (Exh.194) (B.A.) for reply	18/2018	Satish S. Mangale V/s. State of Maharashtra Through Kalwa P.stn.	Adv. M.B. Shirsat / Shukla